NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II

Item 1

CP(CAA)No. 34/Chd/Pb/2023
(2nd Motion)

Under Section 230-232, CA 2013

In the matter of:-

Belco Special Steel Pvt. Ltd. & Ors. .....Transferor Companies

And

Bihari Lal Ispat Pvt. Ltd. ....Transferee Company

Present :

Mr. Suman Kumar Jha with Mr. S. Shiva, Advocates for the petitioner companies.

Heard the submissions made by the counsel for the petitioners. This is a second motion amalgamation proposal between two transferor companies and one transferee company. Having heard the submissions made by the counsel for the petitioners' order with regard to interim prayers is reserved.

The petitioner would file a short affidavit regarding parameters prescribed under the Competition Act as well as applicability/non-applicability to the present proposal within one week.

Sd/- Sd/-

(Umesh Kumar Shukla)
Member (Technical)

(Dr. P.S.N. Prasad)
Member (Judicial)

September 13, 2023
Vriti